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OA 144/2026/ez

Before the Hon'ble
National Green Tribunal
Eastern Zone Bench
Kolkata

Environmental Petition

Applicant: Kazi Pear Ahmed s/o Late Siddique Hossain of Vill: Basa Para ,PO :Basa Para
PS:Nanoor Dist :Birbhum 711215 Mob:9641253764.

Respondents:

1]West Bengal Pollution Control Board

2]District Magistrate, Murshidabad

3]Md. Abul Kasem, Proprietor of Minar Bhata Brick Kiln PO :Krishna Pur PS:Lalgola Dist :Murshidabad.742148.

Facts

Respondent No.3 operates a brick kiln named Minar Bhata beside Krishnapur Government Hospital.

The brick kiln is located about 200 feet from the government hospital.

A private hospital named Meherun Hospital of his wife has been constructed within or immediately adjacent to the brick-kiln premises. After objections were raised, a boundary wall was constructed between the hospital and the brick kiln allegedly to create an artificial compliance during regulatory inspections.

The brick kiln continues to emit smoke and pollutants harmful to patients and the surrounding environment.

Grounds

The operation violates environmental protections under the Environment (Protection) Act 1986 and air pollution regulations enforced by the West Bengal Pollution Control Board.

Prayer

The applicant respectfully prays that the Hon'ble Tribunal may:

Direct an independent environmental inspection.

Verify the legality of Minar Bhata brick kiln and Meherun Hospital location.

Order closure or relocation of the brick kiln if found violating environmental norms.

Pass any other order necessary to protect public health and the environment.

Kazi Pear Ahmed

Thanking You

Kazi Pear Ahamed.

रा.ह.अ.पू.क्षे न्या, कोलकाता
NGT, EZB, KOLKATA

प्राप्ति सं. / Receipt No. NGT/EZB/161/153

दिनांक / Date. 12/03/2026

Kazi Pear Ahmed
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